

IN THE CENTRAL ADMINISTRATRVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

Original Application No.101/2004.
this the day of 16th March, 2004.

HON'BLE SHRI SHANKER RAJU, MEMBER (J).
HON'BLE SHRI R.K. UPADYAYA, MEMBER (A).

Raj Kishore aged about 68 years son of Late Shri Ishwar Deen Shukla, resident of 101, Kurmanchal Nagar, Post-Mahanagar, Lucknow.

Applicant.

By Advocate:-Shri D.D. Bajpai.

Versus.

Union of India through the Secretary Communication Deptt. of Post, Dak Bhawna, Parliament Street, New Delhi.

2. Chief Postmaster General, U.P. Circle, Lucknow.

3. Director of Postal Services, Lucknow.

4. Senior Supdt. of Post Offices, Lucknow.

... Respondents.

By Advocate:- Shri G.S.Sikarwar.

O R D E R (ORAL)

(BY SHRI SHANKER RAJU , MEMBER (J)).

Heard, Learned Counsel for the parties. It is not disputed that the sealed-cover resorted was erroneous. We direct ~~to~~ the respondents to give effect to the sealed-cover within a period of 2 months from the date of receipt of the copy of this order. This , however will be subject to the other

:: 2 ::

suitability criteria laid down under the rules. No
costs.

Umesh Rayamajhi

MEMBER (A).

S. Rayamajhi

MEMBR (J).

Dated:-16.03.2004.
Lucknow.
Amit/.